

HIGH COURT OF HIMACHAL PRADESH, SHIMLA 171001

No.HHC/Comp./Model Courts/2014-I-

Dated: Shimla, the
23rd May, 2015.

OFFICE ORDER.

In the interest of administration, Hon'ble the Chief Justice has been pleased to constitute the "**Committee on Model Courts**" to oversee the working and implementation of the Model Courts in the State of Himachal Pradesh, with immediate effect :-

1.	Hon'ble Mr. Justice Rajiv Sharma, Judge	Chairperson.
2.	Hon'ble Mr. Justice Tarlok Singh Chauhan, Judge	Member.
3.	Registrar General	Member.
4.	Registrar (Rules)	Member.
5.	Registrar (Vigilance)	Member.
6.	Registrar (Judicial)	Member.
7.	Registrar (Inspection)	Secretary.
8.	Director, H.P. Judicial Academy, Shimla.	Member.
9.	Member Secretary, H.P. State Legal Services Authority, Shimla.	Member.
10.	Central Project Coordinator (CPC)	Member.
11.	Secretary (Home) to the Government of Himachal Pradesh, Shimla.	Member.
12.	Engineer-in-Chief, B & R, H.P.PWD, Shimla or his nominee, but such nominee should not be below the rank of Chief Engineer.	Member.

BY ORDER ETC.

REGISTRAR GENERAL.

Endst.No.HHC/Comp./Model Courts/2014-I-

Dated : 23.5.2015.

Copies forwarded to :-

1. The Secretary (Justice), Ministry of Law & Justice, Government of India, 402, 'A' Wing, Shastri Bhawan, New Delhi – 110 001 w.r.t. the D.O. letter No.A2/Model Courts/01/12 (Vol.III) dated 20.6.2014 of Hon'ble Minister, Law & Justice.
2. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice for kind perusal and information of his Lordship;
3. The Secretary/Private Secretary to Hon'ble Mr. Justice Rajiv Sharma, Judge for kind perusal and information of his Lordship. A copy of the D.O. letter No.A2/Model Courts/01/12 (Vol.III) dated 20.6.2014 received from the Hon'ble Minister, Law and Justice, Government of India, New Delhi alongwith the Report of the Sub-Group of Model Courts is also enclosed for ready reference of His Lordship, please.
4. The Secretary/Private Secretary to Hon'ble Mr. Justice Tarlok Singh Chauhan, Judge for kind perusal and information of his Lordship. A copy of the D.O. letter No.A2/Model Courts/01/12 (Vol.III) dated 20.6.2014 received from the Hon'ble Minister, Law and Justice, Government of India, New Delhi alongwith the Report of the Sub-Group of Model Courts is also enclosed for ready reference of His Lordship, please.
5. The Secretaries to the Hon'ble Judges for information of their Lordships ;
6. The Secretaries/Private Secretaries/P.A.s to the Ld. Registrar General / Registrar (Rules) / Registrar (Vigilance) / Registrar (Inspection) and Registrar (Judicial) for kind perusal and information of their goodselfs. A copy of the D.O. letter No.A2/Model Courts/01/12 (Vol.III) dated 20.6.2014 received from the Hon'ble Minister, Law and Justice, Government of India, New Delhi alongwith the Report of the Sub-Group of Model Courts is also enclosed for ready reference etc.

7. The Registrar (Admn.), High Court of H.P., Shimla for information.
8. The Director, H.P. State Judicial Academy, Curzon House, Boileauganj, Shimla for information. A copy of the D.O. letter No.A2/Model Courts/01/12 (Vol.III) dated 20.6.2014 received from the Hon'ble Minister, Law and Justice, Government of India, New Delhi alongwith the Report of the Sub-Group of Model Courts is also enclosed for ready reference, please.
9. The Member Secretary, H.P. State Legal Services Authority, Kasumpti, Shimla. Copy of the D.O. letter No.A2/Model Courts/01/12 (Vol.III) dated 20.6.2014 received from the Hon'ble Minister, Law and Justice, Government of India, New Delhi alongwith the Report of the Sub-Group of Model Courts is also enclosed herewith for ready reference, please.
10. The Secretary (Home) to the Government of Himachal Pradesh, Shimla. Copy of the D.O. letter No.A2/Model Courts/01/12 (Vol.III) dated 20.6.2014 received from the Hon'ble Minister, Law and Justice, Government of India, New Delhi alongwith the Report of the Sub-Group of Model Courts is also enclosed for ready reference, please.
11. The Engineer-in-Chief, H.P.PWD, Nirman Bhawan, Shimla – 171002. Copy of the D.O. letter No.A2/Model Courts/01/12 (Vol.III) dated 20.6.2014 received from the Hon'ble Minister, Law and Justice, Government of India, New Delhi alongwith the Report of the Sub-Group of Model Courts is also enclosed herewith for ready reference, please.
12. The Central Project Coordinator (CPC), High Court of Himachal Pradesh, Shimla. Copy of the D.O. letter No.A2/Model Courts/01/12 (Vol.III) dated 20.6.2014 received from the Hon'ble Minister, Law and Justice, Government of India, New Delhi alongwith the Report of the Sub-Group of Model Courts is also enclosed herewith for ready reference.
13. All the District and Sessions Judges in Himachal Pradesh for information.
14. All the Additional Registrars/Deputy Registrars/Assistant Registrars/Chief Librarian ;
15. The Assistant Registrar (Computer) of this Registry to get uploaded the Office Order under reference, on the official website e-gazette, in terms of this Registry Office Order No.HHC/Admn.1(18)/78-XII-Loose-836-41, dated 8.1.2014.
16. The Scientific Officer, NIC at H.P. High Court, Shimla with a request to upload the Office Order on the High Court Website ;

REGISTRAR GENERAL